

**LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
BULLETIN PART-II**

(General information relating to legislative and other matters)

Wednesday, 12 February, 2020/23 Magh, 1941(Shaka)

No.: 01

ELECTION CERTIFICATE OF MEMBERS & OTHER INFORMATION

Hon'ble Members are hereby informed that the Seventh Legislative Assembly of National Capital Territory of Delhi has been constituted vide Election Commission of India, Notification No. 308/DL-LA/2020 dated 12th February, 2020. A copy of the same is enclosed for information and record.

Members are requested to kindly visit the Committee Room (Room No. 37) of Delhi Vidhan Sabha on any working day upto 17 February, 2020 between 11.00 A.M. to 05:00 P.M. so that the process for preliminary formalities like issuing Identity Card, Health Scheme Card, Parking Label etc. to the Members alongwith release of their salary & allowances can be initiated.

Members are requested to bring with them the following documents:-

- i) Copy of Certificate of Election issued by the Returning Officer.
- ii) 04 (Four) Passport size colour photographs (for issuing Member's identity card and for publishing in the "Who's Who")
- iii) Enclosed forms duly filled which are related to issue of Identity Card, Health Scheme Card, Car Parking Label and Payment of Salary & Allowances through ECS.
- iv) Small size group photograph of the Member with the dependent family members for affixing on the Health Card.
- v) One cancelled cheque of their Saving Bank Account for salary purposes.

**C. Velmurugan
Secretary**

विधान सभा सचिवालय
राष्ट्रीय राजधानी क्षेत्र दिल्ली
समाचार भाग -2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
बुधवार, 12 फरवरी, 2020 / 23 माघ, 1941 (शक)

संख्या-01

सदस्यों का निर्वाचन प्रमाण-पत्र एवं अन्य जानकारी

माननीय सदस्यों को एतद्वारा सूचित किया जाता है कि भारत निर्वाचन आयोग की अधिसूचना संख्या 308/डी.एल-एल.ए/2020 दिनांक 12 फरवरी, 2020 के द्वारा राष्ट्रीय राजधानी क्षेत्र दिल्ली की सातवीं विधान सभा का गठन हो गया है। अधिसूचना की प्रति सूचना एवं रिकार्ड हेतु संलग्न है।

माननीय सदस्यों से अनुरोध है कि दिल्ली विधान सभा के समिति कक्ष (कक्ष संख्या-37) में दिनांक 17 फरवरी, 2020 से पूर्व किसी भी कार्य-दिवस को पूर्वाह्न 11.00 बजे से अपराह्न 05:00 बजे तक पधारने का कष्ट करें ताकि प्रारंभिक औपचारिकताएँ जैसे कि सदस्यों को परिचय-पत्र, स्वास्थ्य योजना कार्ड, पार्किंग लेबल इत्यादि के साथ वेतन व भत्ते जारी करने का कार्य आरम्भ किया जा सके।

सदस्यों से अनुरोध है कि वे अपने साथ निम्नलिखित दस्तावेज साथ लायें :-

- i) निर्वाचन अधिकारी द्वारा जारी किये गये निर्वाचन प्रमाण-पत्र की फोटो प्रति।
- ii) पासपोर्ट साइज के 04 (चार) रंगीन फोटो (सदस्य का पहचान पत्र बनाने एवं "हू-इज़-हू" में प्रकाशित करने के प्रयोजन से)।
- iii) विधिवत् रूप से भरे हुए संलग्न प्रपत्र जो कि सदस्यों के परिचय पत्र, स्वास्थ्य योजना कार्ड, कार पार्किंग लेबल जारी करने और ईसीएस प्रणाली से वेतन एवं भत्तों के भुगतान आदि से संबंधित हैं।
- iv) स्वास्थ्य कार्ड पर लगाने के लिए सदस्य के परिवार के आश्रित सदस्यों सहित छोटे आकार का सामूहिक फोटोग्राफ।
- v) वेतन एवं भत्ते प्राप्त करने के उद्देश्य से अपने बचत खाते का एक कैंसिल्ड चैक।

सी. वेलमुरुगन
सचिव

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI -110001

Dated: 12th February, 2020
23 Magha, 1941 (Saka)

NOTIFICATION

No.308/DL-LA/2020:- Whereas, in pursuance of Notification No. CEO/COE/102(22)/DLA-20/2019/8766, issued by the Lieutenant Governor of the National Capital Territory of Delhi on 14th January 2020, under Sub-section (2) of Section 15 of the Representation of the People Act, 1951 (43 of 1951), a General Election has been held for the purpose of constituting a new Legislative Assembly for the National Capital Territory of Delhi; and

Whereas, the results of the elections in all Assembly Constituencies in the said General Election, have been declared by the Returning Officers concerned;

Now, therefore, in pursuance of Section 73 of the Representation of the People Act, 1951 (43 of 1951), the Election Commission of India hereby notifies the names of the Members elected for these constituencies, along with their party affiliation, if any, in the SCHEDULE to the Notification.

By Order,



(AJAY KUMAR)
SECRETARY

SCHEDULE TO NOTIFICATION NO. 308/DL-LA/2020, DATED 12th February, 2020 OF

THE ELECTION COMMISSION OF INDIA

Name of the State: National Capital Territory of Delhi

No. & Name of Assembly Constituency	Name of the Elected Member	Party Affiliation (if any)
1- Nerela	Sharad Kumar	Aam Aadmi Party
2- Burari	Sanjeev Jha	Aam Aadmi Party
3- Timarpur	Dilip Pandey	Aam Aadmi Party
4- Adarsh Nagar	Pawan Sharma	Aam Aadmi Party
5- Badli	Ajesh Yadav	Aam Aadmi Party
6- Rithala	Mohinder Goyal	Aam Aadmi Party
7- Bawana (SC)	Jai Bhagwan	Aam Aadmi Party
8- Mundka	Dharampal Lakra	Aam Aadmi Party
9- Kirari	Rituraj Govind	Aam Aadmi Party
10- Sultan Pur Majra (SC)	Mukesh Kumar Ahlawat	Aam Aadmi Party
11- Nangloi Jat	Raghuvinder Shokeen	Aam Aadmi Party
12- Mangol Puri (SC)	Rakhi Birla	Aam Aadmi Party
13- Rohini	Vijender Gupta	Bharatiya Janata Party
14- Shalimar Bagh	Bandana Kumari	Aam Aadmi Party
15- Shakur Basti	Satyendar Jain	Aam Aadmi Party
16- Tri Nagar	Preeti Tomar	Aam Aadmi Party
17- Wazirpur	Rajesh Gupta	Aam Aadmi Party
18- Model Town	Akhilesh Pati Tripathi	Aam Aadmi Party
19- Sadar Bazar	Som Dutt	Aam Aadmi Party
20- Chandni Chowk	Parlad Singh Sawhney	Aam Aadmi Party
21- Matia Mahal	Shoaib Iqbal	Aam Aadmi Party
22- Ballimaran	Imran Hussain	Aam Aadmi Party
23- Karol Bagh (SC)	Vishesh Ravi	Aam Aadmi Party
24- Patel Nagar (SC)	Raaj Kumar Anand	Aam Aadmi Party
25- Moti Nagar	Shiv Charan Goel	Aam Aadmi Party
26- Madipur (SC)	Girish Soni	Aam Aadmi Party
27- Rajouri Garden	A Dhanwati Chandela A	Aam Aadmi Party
28- Hari Nagar	Raj Kumari Dhillon	Aam Aadmi Party
29- Tilak Nagar	Jarnail Singh	Aam Aadmi Party
30- Janakpuri	Rajesh Rishi	Aam Aadmi Party
31- Vikaspuri	Mahinder Yadav	Aam Aadmi Party
32- Uttam Nagar	Naresh Balyan	Aam Aadmi Party
33- Dwarka	Vinay Mishra	Aam Aadmi Party
34- Matiala	Gulab Singh	Aam Aadmi Party
35- Najafgarh	Kailash Gahlot	Aam Aadmi Party
36- Bijwasan	Bhupinder Singh Joon	Aam Aadmi Party
37- Palam	Bhavna Gaur	Aam Aadmi Party
38- Delhi Cantt	Virender Singh Kadian	Aam Aadmi Party
39- Rajinder Nagar	Raghav Chadha	Aam Aadmi Party
40- New Delhi	Arvind Kejriwal	Aam Aadmi Party
41- Jangpura	Praveen Kumar	Aam Aadmi Party
42- Kasturba Nagar	Madan Lal	Aam Aadmi Party
43- Malviya Nagar	Somnath Bharti	Aam Aadmi Party



44- R.K. Puram	Pramila Tokas	Aam Aadmi Party
45- Mehrauli	Naresh Yadav	Aam Aadmi Party
46- Chhatarpur	Kartar Singh Tanwar	Aam Aadmi Party
47- Deoli (SC)	Prakash @ Prakash Jarwal	Aam Aadmi Party
48- Ambedkar Nagar (SC)	Ajay Dutt	Aam Aadmi Party
49- Sangam Vihar	Dinesh Mohaniya	Aam Aadmi Party
50- Greater Kailash	Saurabh Bharadwaj	Aam Aadmi Party
51- Kalkaji	Atishi	Aam Aadmi Party
52- Tughlakabad	Sahiram	Aam Aadmi Party
53- Badarpur	Ramvir Singh Bidhuri	Bharatiya Janata Party
54- Okhla	Amanatullah Khan	Aam Aadmi Party
55- Trilokpuri (SC)	Rohit Kumar	Aam Aadmi Party
56- Kondli (SC)	Kuldeep Kumar	Aam Aadmi Party
57- Patparganj	Manish Sisodia	Aam Aadmi Party
58- Laxmi Nagar	Abhay Verma	Bharatiya Janata Party
59- Vishwas Nagar	Om Prakash Sharma	Bharatiya Janata Party
60- Krishna Nagar	S. K. Bagga (Advocate)	Aam Aadmi Party
61- Gandhi Nagar	Anil Kumar Bajpai	Bharatiya Janata Party
62- Shahdara	Ram Niwas Goel	Aam Aadmi Party
63- Seemapuri (SC)	Rajendra Pal Gautam	Aam Aadmi Party
64- Rohtas Nagar	Jitender Mahajan	Bharatiya Janata Party
65- Seelam Pur	Abdul Rehman	Aam Aadmi Party
66- Ghonda	Ajay Mahawar	Bharatiya Janata Party
67- Babarpur	Gopal Rai	Aam Aadmi Party
68- Gokalpur (SC)	Surendra Kumar	Aam Aadmi Party
69- Mustafabad	Haji Yunus	Aam Aadmi Party
70- Karawal Nagar	Mohan Singh Bisht	Bharatiya Janata Party

By Order,



(AJAY KUMAR)
SECRETARY

**LEGISLATIVE ASSEMBLY OF THE NATIONAL
CAPITAL TERRITORY OF DELHI
MEMBER'S PARTICULARS**

1.	Name	
	नाम	
	Permanent Address	
	स्थायी पता	
	Delhi Address (for correspondence)	
	दिल्ली का पता (पत्राचार हेतु)	
	Mobile No./ मोबाईल नं.	
	Residence Phone Number/ निवास फोन नं.	
	E-mail I.D./ई-मेल आई.डी	
2.	Style of name to be used in Assembly papers/correspondence विधान सभा के कागजात/पत्राचार में प्रयोग किये जाने वाले नाम का रूप	

3.	Name & Number of Constituency/ निर्वाचन क्षेत्र का नाम एवं संख्या	Name	No.
		नाम	संख्या
4.	Father's/Husband's Name		
	पिता/पति का नाम		
5.	Date of birth/जन्म तिथि		
6.	Age/आयु		
7.	Place of birth/जन्म स्थान		
8.	Educational Qualifications/ शैक्षणिक योग्यताएँ		
9.	Languages known/ भाषाएँ, जो जानते हैं		
10.	Profession/व्यवसाय		
	I. Advocate/वकील II. Doctor/डॉक्टर III. Engineer/अभियंता IV. Teacher/शिक्षक V. Businessman/व्यवसायी VI. Farmer/किसान VII. Others/अन्य		
11.	Married/Un-married विवाहित/अविवाहित		

12.	Children/ संतान	
	(A) Daughters/ पुत्रियाँ	
	(B) Sons/पुत्र	
	Name of Spouse (in case married)(enclose photograph)/ पति/पत्नी का नाम (यदि विवाहित हों) (फोटोग्राफ संलग्न करें)	
13.	Hobbies/ रुचियाँ	
14.	Details of dependent family members/ परिवार के आश्रित सदस्यों का विवरण	
15.	Details of travels abroad/ विदेश यात्राओं का विवरण	
16.	Name of Political Party to which belong/ जिस राजनैतिक दल से संबद्ध हों, उसका नाम	
17.	Language, in which Assembly Papers required/ भाषा, जिसमें, विधान सभा के कागजात अपेक्षित हैं	

18.	Any other Information (e.g. earlier being Member of Metropolitan Council/Municipal Corporation/Lok Sabha/Rajya Sabha)/ कोई अन्य जानकारी (उदाहरणार्थ-पूर्व में सदस्य, परिषद /नगर निगम /लोक सभा /राज्यसभा आदि)		
19.	Important achievements (may enclose separate sheet, if desired)/ महत्वपूर्ण उपलब्धियाँ (कृपया अलग पृष्ठ संलग्न करें, यदि इच्छित हों)		
20.	Date of contesting first election of Delhi Vidhan Sabha/ पहली बार दिल्ली विधान सभा के चुनाव लड़ने की तारीख		
21.	Details of positions/previous responsibilities held so far in Delhi Vidhan Sabha/ दिल्ली विधान सभा में पूर्व पद /कार्यभार संभालने का विवरण		

Signature/हस्ताक्षर : _____

Date/तिथि : _____

Name/नाम : _____

Achievements/उपलब्धियाँ

शपथ या प्रतिज्ञान

मैं निम्नलिखित भाषा में शपथ / प्रतिज्ञान करना चाहता / चाहती हूँ :-

1. हिन्दी
2. अंग्रेजी
3. उर्दू
4. पंजाबी
5. संस्कृत

हस्ताक्षर :-----

सदस्य का नाम :-----

दिनांक----- निर्वाचन क्षेत्र संख्या:-----

(जो लागू न हो उसे काट दें)

OATH OR AFFIRMATION

I wish to take Oath/Affirmation in the following language:-

1. HINDI
2. ENGLISH
3. URDU
4. PUNJABI
5. SANSKRIT

Signature_____

Name of Member_____

Date:_____

Constituency No._____

(Strike out whichever is not applicable)

प्रारूप-3

[दिल्ली विधान सभा सदस्य (दल परिवर्तन के आधार पर निरर्हता)
नियम, 1996 के नियम 4 के अंतर्गत]

1. विधायक का नाम (स्पष्ट अक्षरों में): _____
2. पिता/पति का नाम : _____
3. स्थायी पता : _____

4. दिल्ली का पता: _____

5. निर्वाचन की तारीख: _____
6. जिस दल से संबद्ध
क) निर्वाचन की तारीख: _____
ख) इस प्रारूप पर हस्ताक्षर करने की तारीख: _____

घोषणा

मैं, _____ यह घोषणा करता
हूँ कि उपरोक्त जानकारी सत्य और सही है।

ऊपर दी गई जानकारी में कोई परिवर्तन होने पर, मैं अध्यक्ष
महोदय को तत्काल सूचित करने का वचन देता/देती हूँ।

दिनांक : _____

सदस्य के हस्ताक्षर/
अंगूठे का निशान

FORM-III

[Under Rule 4 of the Members of Delhi Legislative Assembly (Disqualification on Grounds of Defection) Rules, 1996]

- 1. Name of the Member (in block letters) :
- 2. Father's/Husband's name :
- 3. Permanent Address :
.....
- 4. Delhi Address :
.....
- 5. Date of Election :
- 6. Party affiliation as on —
 - (i) Date of election :
 - (ii) Date of signing this form :

DECLARATION

I,hereby declare that the information given above is true and correct.

In the event of any change in the information above, I undertake to intimate the Speaker immediately.

Date:

Signature/Thumb
Impression of Member

विधान सभा सदस्य को परिचय पत्र जारी करने हेतु प्रार्थना पत्र
APPLICATION FOR ISSUE OF IDENTITY CARD

1. Name/नाम : _____
(As shown in Election Certificate/
जैसा चुनाव प्रमाणपत्र में दिया गया है)
2. (i) Constituency Name
निर्वाचन क्षेत्र का नाम : _____
(ii) Constituency Number
निर्वाचन क्षेत्र की संख्या : _____
3. Date of Birth/जन्म तिथि : _____
4. Address/पता : _____
5. Blood Group/रक्त समूह : _____
6. Phone No./दूरभाष संख्या : _____
7. Mobile No./मोबाईल नं. : _____
8. E-mail I.D/ ई-मेल आई.डी : _____
9. Emergency Contact No.
आपातकालीन संपर्क नं. : _____

Date/तिथि : _____

(Signature)

हस्ताक्षर

ELECTRONIC CLEARING SERVICE(CREDIT CLEARING)**MODEL MANDATE FORM****MLA'S OPTION TO RECEIVE SALARY THROUGH CREDIT CLEARING MECHANISM**

01. NAME _____
02. CONSTITUENCY _____
03. PARTICULARS OF BANK ACCOUNT:
- A. BANK NAME _____
- B. BRANCH NAME _____
- Address _____
- Telephone No. _____
- C. 09-DIGIT CODE NO. OF THE BANK & BRANCH APPEARING ON THE M.I.C.R CHEQUE ISSUED BY THE BANK _____
- D. ACCOUNT TYPE (SAVINGS ACCOUNT /CURRENT ACCOUNT OR CASH CREDIT) WITH CODE 10/11/13 _____
- E. LEDGER NO./LEDGER FOLIO NO. _____
- F. ACCOUNT NO. (AS APPEARING ON THE CHEQUE BOOK) (In lieu of the bank certificate to be obtained as under, please attach a blank cancelled cheque, or photocopy of a cheque and front page of your savings bank passbook issued by your bank for verification of the above particulars) _____
04. DATE OF EFFECT _____

I, hereby, declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information, I would not hold the user institution responsible. I have read the option invitation letter and agree to discharge the responsibility expected of me as a participant under the scheme.

Date:

SIGNATURE OF MLA

"Certified that the particulars furnished above are correct as per our record."

Bank's Stamp:

Date:

SIGNATURE OF THE AUTHORISED OFFICER
OF THE BANK

Label No. issued:

Dated:

LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI

APPLICATION FOR ISSUE OF CAR PARKING LABELS FOR HON'BLE
SPEAKER/HON'BLE DEPUTY SPEAKER AND MLAs

To

The Secretary,
Delhi Legislative Assembly,
National Capital Territory of Delhi,
Old Secretariat, Delhi.

Please issue one (no.) Car Park Label for entry into the Legislative Assembly complex, in respect of my vehicle as per particulars given below:-

1. Make/Model of the vehicle:

2. Registration No:

The vehicle is registered in my name/in the name of my spouse/in the name of Shri/Smt._____

(Photocopy of the Registration Certificate of the vehicle is enclosed)

I am also enclosing the 'MLA' label No._____for the year_____ issued to me for my vehicle No._____.

UNDERTAKING

(Strike off whichever is not applicable)

i) I do hereby undertake that the above vehicle is registered in my/my spouse's name/in the name of Shri/Smt._____and the same is exclusively being used by me. I shall be fully responsible for any misuse of the parking label.

ii) I also hereby undertake that the above vehicles are not fitted with any kind of unauthorised LPG/CNG kit.

(Signature)

Name_____

A.C. No:_____

Telephone No._____

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT: OLD SECRETARIAT: DELHI.

Application for issue for medical card under DGEH Scheme for MLA/Ex-MLA/Ex-MMC/

Family pensioner:

Small-size group
photograph of the
Member/Ex-
Member with the
dependent family
members.

1. Name : _____
2. Address: _____

3. Father's name: _____
4. Date of birth: _____
5. Period(s) of Membership: _____
6. Constituency: _____
7. Contact No.: _____
8. Govt. Dispensary opted: _____

<u>Sl.</u> <u>No.</u>	<u>Name of dependent* family member</u>	<u>Date of Birth</u>	<u>Relation</u>

* A member of the family is treated as dependent only if his/her (except spouse) income from all sources is less than Rs.3500/-(as per CS(MA) Rules) per month.

Note: Please attach one extra copy of the photograph.

Place: Delhi

Dated:

(Signature of MLA/ Ex-MLA/MMC

Family pensioner)

Salaries & Allowances Of Ministers//Speaker/Dy. Speaker/Leader Of Opposition/Chief Whip

(w.e.f. 04-11-2011)

1.	Salary	Rs. 20,000/- per month
2.	Constituency Allowance	Rs. 18,000/- per month
3.	Sumpatuary Allowance	Rs. 4,000/- per month
4.	Daily Allowance	Rs. 1,000/- per day during the whole of his/her term.
5.	Reimbursement o Electricity charges at residences	Chief Minister-maximum upto 5000 electric units consumed per month. Ministers-Maximum upto 3000 electric units consumed per month.
6.	Traveling Facilities	Reimbursement of actual expenditure annually upto a maximum of Rs. 50,000 on travel within India for self and members of the family.
7.	Residence Facility	Rent free furnished residence of Rs. 20,000/- p.m. or ratable value of his/her own house or the rent or the Rent paid by his/her whichever is the least.
8.	Conveyance	Free use of a Motor Car with services of a Chauffeur and petrol for the car upto a maximum of 700 ltrs. Per month. In case of use of his own motor car is opted, will be entitled to conveyance allowance of Rs. 2,000/- per month.
9.	Medical Facilities	Free medical treatment and/or reimbursement and free accommodation in all hospitals run by the Government and all other panel or referral hospitals empanelled or declared as such by the government in accordance with the Medical Attendance Rules and the DGEHS as amended from time to time on priority basis as available to Group –A officers of the highest grade of the Government, provided that a compulsory monthly contribution shall be levied from every MLA at the same rate as would be payable by a Group-A officer of the highest grade of the Government which shall be recoverable from the monthly salary bill of the Minister.
10.	Reimbursement of Data Entry Operator Salary	Rs. 30,000/- per mensem (Reimbursable for two Data Entry Operators @ Rs. 15,000/- p.m. to each).

Salaries, Allowances And Other Amenities To M.L.A.(s)

(w.e.f. 04-11-2011)

1.	Salary	Rs. 12,000/- per mensem
2.	Constituency Allowance	Rs. 18,000/- per mensem
3.	Secretarial Allowance	Rs. 10,000/- per month
4.	Conveyance Allowance	Rs. 6,000/- per month
5.	Telephone Facilities	Rs. 8,000/- per month to meet the cost of telephone call charges
6.	Daily Allowance	Rs. 1,000/- per day (subject to a maximum up to 40 days per year) for attending Assembly session/committee meetings etc.
7.	Conveyance Advance	Upto Rs. 4,00,000/- (repayable within his office term)
8.	Medical Facilities	Free medical treatment and/or reimbursement and free accommodation in all hospitals run by the Government and all other panel or referral hospitals

		empanelled or declared as such by the government in accordance with the Medical Attendance Rules and the DGEHS as amended from time to time on priority basis as available to Group –A officers of the highest grade of the Government, provided that a compulsory monthly contribution shall be levied from every MLA at the same rate as would be payable by a Group-A officer of the highest grade of the Government which shall be recoverable from the monthly salary bill of the MLA.
9.	Pension	Every ex-Member who has served as Member either of the Legislative Assembly of NCT of Delhi or Member of the erstwhile Metropolitan Council of Delhi or of the erstwhile Delhi State Legislative Assembly as the case may be, shall be entitled for pension of Rs. 7,500/-p.m. for the first term of his membership and an additional pension of Rs. 1,000/- p.m for every successive year of his membership beyond the first term.
10.	Family pension	After the death of a member during his term of office or an Ex-Member (including Ex-Member of erstwhile Metropolitan Council of delhi and Ex-Member of erstwhile Delhi State Legislative Assembly), pension shall be payable to the surviving spouse during the remaining period of life of such spouse until he/she does not remarry and after his/her death to his/her dependent children so long as such dependent continues to be a dependent, provided that family pension shall be equivalent to one-half of the pension which such Ex-member would have received has he retired. Provided that no such family pension shall be payable to a dependent if such dependent is a sitting member of is drawing pension under section 9.
11.	Elect. & Water Facility	Reimbursement of the monthly electricity and water consumption charges subject to a maximum of Rs. 4,000/- p.m.
12.	Traveling Facilities	Reimbursement of actual expenditure annually up to maximum or Rs. 50,000/- on a travel within India for self and dependent members of the family.
13.	Reimbursement of Data Entry Operator (Salary)	Rs. 30,000/- per mensem (Reimbursable for two Data Entry Operators @ Rs. 15,000/- p.m. to each).